

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2089
ANSWERED ON:27.03.2012
PROMOTION OF FOLK DANCE
Pandey Saroj;Patle Kamla Devi

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has formulated any scheme to promote various folk dance forms of newly formed States like Chhattisgarh, Jharkhand and Uttarakhand;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of Non-Governmental Organisations (NGOs) working in the field of culture, State-wise?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a)to(c): While no special scheme has been formulated to promote folk dance forms of newly formed States like Chhattisgarh, Jharkhand and Uttarakhand, financial assistance is provided for promotion of all forms of performing arts including folk dances of all the States across the country, under the ongoing schemes titled "Scheme of Financial Assistance to Professional Groups and Individuals Engaged for Specified Performing Arts Projects" and "Cultural Functions Grant Scheme". In addition, the 7 Zonal Cultural Centres (ZCCs) with their Headquarters at Patiala, Allahabad, Udaipur, Kolkata, Thanjavur, Nagpur and Dimapur have been set up to preserve, promote and disseminate the traditional folk arts and culture of the Country. Chhattisgarh is in the ambit of South Central Zone Cultural Centre. Jharkhand is in the ambit of Eastern Zonal Cultural Centre and Uttarakhand is in the ambit of North Zone Cultural Centre and North Central Zone Cultural Centre. The 7 ZCCs have been implementing the following schemes to promote various folk dance forms:

- i. National Cultural Exchange Programme.
 - ii. Guru Shishya Parampara Scheme.
 - iii. Young Talented Artistes Scheme.
 - iv. Documentation of Vanishing Art Forms.
 - v. Loktarang- National Folk Dance Festival and OCTAVE.
- (d) Details of NGOs working in the field of culture are not centrally maintained.